

(5)

(1)

PROFORMA FOR DECLARATION OF ASSETS

(AS ON 14-01-2013)

Name of officer (In full) :- **Ku. Sanghrajina Bhatbahaari**
 Date of Birth :- **19-04-1967**
 Present Post held :- **1st civil judge class - 1 Raote at Jagdalpur (C.G.) / Chief Judicial Magistrate Jagdalpur**

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and Details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired
	Housing and other Building	Land		
1				
1) Banatal Hospital Near Raipur, Jahsil & District Raipur (C.G.)	Residential House	Approximately 2000 sq. feet	Sister's Name (Ku. Sanghmitra Bhatbahaari)	Lease (30 years)
2) Village Gunwar Block Palau Jahsil & District Baladabgar (C.G.)	6 acres of agricultural land + Residential House	6 acres of Agricultural land	Ancestral Property (in the name of mother + Brothers + Sisters jointly including myself.)	Ancestral Property
3) Village Bundera P.H. No. 118/51 RD No. 1 Raipur, Tahsil & District Raipur	Floral City, Tulip/ Bungalow No. 162, Area 1125 sq. feet super built up area 1875 sq. feet, Cost Rs. 35,62,500/-		Self.	Purchased by self savings & loan from Housing Development Finance Corporation Limited (HDFC) Raipur (C.G.) Note: - Permission Available

Movable Property (Valued Above - 25,000/- Rs.)

Name of Article	Approximately 3 laes.
<p>1. Car Santro Zing 2006 model C.G. 10F/2796</p>	
<p align="center"><u>Jewellery (Lump Sum)</u></p>	
<p><u>Jewellery (Worth Rs.)</u></p> <p>1. Gold 100 Gm. Approximate value 3 laes. <u>Note</u> Ancestral property</p>	
<p align="center"><u>Shares/Debentures</u></p>	
<p><u>Name of Issuing Company</u></p> <p align="center"><u>Life Insurance Policy & others</u></p> <p>1. LIC of India - Policy no. 382328509 - Bima Kiran 2. LIC of India - Policy no. 382328510 3. LIC of India Policy no. 381703187 - Bima Kiran 4. LIC of India Policy no. 381703188 5. LIC of India Policy no. 382658530 - Jeevan Surbhi 6. LIC of India Policy no. 385051257 - Endowment Policy.</p>	<p><u>No. of Shares</u></p> <p align="center"><u>Amounts</u></p> <p>1,50,000/- Quarterly premium Rs. 549 1,00,000/- Quarterly premium Rs. 1,226/- 2,00,000/- Quarterly premium Rs. 732/- 50,000/- Quarterly premium Rs. 644/- 50,000/- Yearly premium Rs. 5,447/- 60,000/- Yearly premium Rs. 10,534/-</p>

(7)

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Bank Deposites/Securities & Investments.

AMOUNTS

	Name of Bank	City	Amount
1) Fixed Deposites	1. State Bank of India Collectorate Branch Jagdalpur 2. State Bank of India Collectorate Branch Jagdalpur 3. State Bank of India Collectorate Branch Jagdalpur	Jagdalpur Jagdalpur Jagdalpur	56,568/- 11,986/- 30,000/-
2) Savings Bank A/CS	1. State Bank of India Collectorate Branch Jagdalpur 2. State Bank of India Collectorate Branch Jagdalpur (RD) 3. State Bank of India Collectorate Branch Jagdalpur (R.D)	Jagdalpur Jagdalpur Jagdalpur	1,62,207/- 7000/- 45,000/-
3) PPF	1. State Bank of India Raipur Main Branch	Raipur	1,57,931.89/-
4) GPF/CPF	Office Accountant General C.G. Raipur	Jagdalpur	7,62,093/-
5) NSS/NSC	1. Head Post Office Bilaspur (RD) 2. Head Post Office Bilaspur (RD)	Bilaspur Bilaspur	18,000/- 6000/-
6) Others			

In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.
The expected declaration of assets is subject to Provision of C.G. Civil Services (conduct) rules, 1965.

Signature & Date
21/07/2013

प्रथम व्यवहार न्यायाधीश वर्ग-01
जगदलपुर (छत्ताग)

Statement of Immovable Property *on First Appointment/for the Year: - 2012 - 2013

Name of officer (In full) and service to which the Officer belongs: - Ku. Sangramhaara Bhatnagar, Senior Judicial Service

Present Post held: - 1st Civil Judge Class-1 Baster at Jagdalpur / Chief Judicial Magistrate Baster

Present Pay: - 45,850/- Basic

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and Details of Property		Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired	Annual Income from the property
	Housing and other Building	Land				
1	(1) Baneta Hospital road Raipur, Tahsil & District Raipur (C.G.)	Residential House	4	Sisters Name Ku. Sangramhaara Bhatnagar	Lease (30 years)	Nil
2	Village Gurusani Block Palasi Tahsil & District Raipur	Residential House	22 Lacs	Ancestral Property in the name of Mother, Brothers & Sisters including myself.	Ancestral Property	Nil
3	Village adunda PHNO-118/5/1 Raipur, Tahsil & District Raipur	Floral city no. 162, area 1125 sq. feet. Built up area 1875 sq. feet.	35,62,500/-	Self.	Purchased by self from HDFC Limited Raipur	Nil

* Inapplicable case to be struck out
 † In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated
 ‡ Includes sort term lease also

Note- The declaration form is required to be filled in and submitted by every Judicial Officer in services under rule 19(1) of Chhattisgarh Civil Services (conduct) rules, 1965 on First Appointment and thereafter at the interval of every 12 months giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other member

Signature
 Date
 (Signature)
 (Date)